

(v) Rajasthan,

(vi) Chandigarh and

(vii) Delhi.

(b) The expenditure approved and actually incurred by the Government of Punjab during the last three years are as under:

Year	Cost approved in			Actual expenditure incurred
	State share (in rupees)	Central share	Total	
1978-79	97,000	1,30,000	2,27,000	2,31,207
1979-80	2,96,500	74,500	3,71,000	2,10,854
1980-81	2,42,903	..	2,42,903	2,42,903

(c) The number of candidates trained in this centre, who finally qualified for appointment during the last three corresponding years is as under:

1978-79	4
1979-80	4
1980-81	6
	<hr/> 14 <hr/>

686. [Transferred to the 20th July, 1982.]

Use of ESMA against trade union activists

687. PROF. SOURENDRA BHATTACHARJEE:

SHRI LADLI MOHAN NIGAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the provisions of Essential Services Maintenance Act were invoked against trade union activists by the Deputy Commissioner, Giridih, in Bihar, particularly against Damoder Valley Corporation employees;

(b) whether it is also a fact that the Deputy Commissioner characterised in a show cause notice the ideo-

logy propagated by the Revolutionary Socialist Party as anti-social; and

(c) if so, what are the reasons for such propagation and what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b) No, Sir.

(c) Does not arise.

Missing children

688. SHRI MURLIDHAR CHANDRAKANT BHANDARE:
SHRI R. R. MORARKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has of late been abnormal increase in the number of missing children in Delhi and that a large number of complaints have been entrusted to CBI;

(b) if so, what are their findings;

(c) what is the number of such missing children in each State; and

(d) the number of children who have been recovered by the police during the last 5 year?